

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2851
TO BE ANSWERED ON 03.08.2016**

SAARC EXTRADITION DOCUMENTS

2851. DR. RATNA DE (NAG):

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether SAARC Extradition Documents have been compiled;**
- (b) if so, the details thereof; and**
- (c) the manner in which compilation of SAARC Extradition documents will help India and the SAARC countries to bring down criminal incidents?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) A Compendium of Bilateral and Regional Instruments for South Asia for enhancing international cooperation in criminal matters has been prepared by the UN Office on Drugs and Crime (UNODC) as part of its efforts to promote greater law enforcement cooperation in the Asia-Pacific region and enhance the capacity of law enforcement agencies to deal with organised criminal groups. The Compendium contains details regarding each South Asian country in respect of the relevant national laws and various Treaties signed by them for Extradition, Mutual Legal Assistance, Transfer of Sentenced Persons and Cooperation in the field of Counter Terrorism. The Compendium serves as a guide for law enforcement agencies to develop a better mutual understanding of each other's legal systems and procedures and thereby address requests in the appropriate form and with the requisite content for effective cooperation in combating transnational crimes.
